

# HIGH COURT OF JAMMU AND KASHMIR

(Office of the Coordinator, Meditation Monitoring Committee)

To

All Principal District and Sessions Judges,  
J&K State.

No: 35/mmc

Dated: 12/9/2017

Sub:- Sending of successful stories of Mediation.

Sir/Madam,

As per the directions of MCPC Hon'ble Supreme Court of India, success stories of mediation after obtaining permission of the parties to share their stores is required to be submitted. The requisite information of your district may kindly be furnished to this office within a period of one week. The information can be provided through Fax No. 0194-2506624.

Yours sincerely,

  
(Puneet Gupta) 12/9/17  
Coordinator